

INFORMATION ABOUT PROCLAIMED OFFENDER(S)

District and Sessions Judge					
S.NO.	Case No.	Type of Case	Name of PO	D.O.D	PENDING/DISPOSED
1	5/7 OF 2016	Session Trial	Piar Singh	31-10-17	PENDING
Additional District and Sessions Judge					
S.NO.	Case No.	Type of Case	Name of PO	D.O.D	PENDING/DISPOSED
Chief Judicial Magistrate,Bilaspur					
S.NO.	Case No.	Type of Case	Name of PO	D.O.D	PENDING/DISPOSED
1	140/2 of 2017/08	POLICE CHALLAN	Sitar Ali	20.05.17	PENDING
2	98/2 of 2009	POLICE CHALLAN	Baba and Sandeep etc	01.09.17	PENDING
3	29/2 of 2012	POLICE CHALLAN	Babu Ram	28.09.15	PENDING FOR 26.02.2018
4	46/2 of 2010	POLICE CHALLAN	Harminder	06.05.17	PENDING FOR 26.02.2018
JMIC,Bilaspur					
S.NO.	Case No.	Type of Case	Name of PO	D.O.D	PENDING/DISPOSED
1	374/2015	POLICE CHALLAN	Vikas @Monu	05.06.2015	PENDING FOR 26.03.2018
2	02/2013	WILD PROTECTION ACT	Naga Yogi Raj	21.09.2016	DISPOSED ON 16.11.2017
3	82275/2013	POLICE CHALLAN	Anoop Kumar	22.01.2016	DISPOSED ON 29.11.2016
4	525/2015	POLICE CHALLAN	Rajan Kumar	26.04.2017	DISPOSED ON 21.06.2017
5	16/2017	EXCISE ACT	Ashok Kumar	02.06.2017	DISPOSED ON 28.03.2017
6	300105/2015	POLICE CHALLAN	Rajender Singh	11.02.2013	DISPOSED ON 08.02.2013
7	82794/2013	POLICE CHALLAN	Randheer	16.04.2016	DISPOSED ON 14.07.2016
8	FIR NO 98/2009,BARMANA	POLICE CHALLAN	Jagjeet Singh	16.04.2016	
9	81846/2013	POLICE CHALLAN	Devraj	16.04.2016	DISPOSED ON 03.11.2016
10	83015/2013	POLICE CHALLAN	Gurpreet Singh	17.11.2016	DISPOSED ON 21.07.2017
11	82847/2013	POLICE CHALLAN	Sohan Lal	17.11.2016	DISPOSED ON 24.04.2017
12	83015/2013	POLICE CHALLAN	Megh Raj Giri	21.07.2017	DISPOSED ON 21.07.2017
13	82728/2013	POLICE CHALLAN	Bagha Ram	06.06.2017	DISPOSED ON 21.06.2017
14	81864/2013	POLICE CHALLAN	BirBahadur khatri	04.01.2017	DISPOSED ON 04.01.2017
15	82163/2013	POLICE CHALLAN	jaspaul	21.11.2017	PENDING
16	82486/2013	POLICE CHALLAN	Sukh dev	07.06.2017	PENDING
17	FIR NO 196/1997,SADAR	POLICE CHALLAN	Akhilesh Kumar	23.12.2002	
18	83203/2013	POLICE CHALLAN	Mahesh Kumar Verma	22.10.2010	PENDING
19	FIR NO 179/2002,BARMANA	POLICE CHALLAN	Ashok Kumar	01.03.2010	
20	FIR NO 15/1999,BARMANA	POLICE CHALLAN	Raj Kumar@Raju	26.02.2008	
Additional Chief Judicial Magistrate,Ghumarwin					
S.NO.	Case No.	Type of Case	Name of PO	D.O.D	PENDING/DISPOSED
1	49/1 of 2013	Police Challan	Saurav	17-12-15	PENDING
JMIC,COURT NO.2,Ghumarwin					
S.NO.	Case No.	Type of Case	Name of PO	D.O.D	PENDING/DISPOSED
JMIC,COURT NO.3,Ghumarwin					
S.NO.	Case No.	Type of Case	Name of PO	D.O.D	PENDING/DISPOSED